

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 111

CP (IB) No. 151/Chd/Pb/2023

**IN THE MATTER OF:**

Learnfinity Technologies Pvt. Ltd.

...Petitioner

**Under Section:** 59(7), IBC 2016

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member(T) on the medical grounds, the present matter is renotified to 29.08.2024.

Sd/-

Court Officer

Preeti  
18.07.2024